Sale of prohibited drugs in the country

3664. DR. JANARDHAN WAGHMARE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware that certain prohibited drugs have been found to be prevalent in the markets across the country;

(b) if so, the details of such drugs detected by the Drug Controller General of India (DCGI) during the last two years; and

(c) the action taken or proposed to be taken by Government against the culprits and also to check the manufacture and sale of these drugs in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) to (c) The drugs Rosiglitazone, Gatifloxacin formulation for systemic use in human by any route including oral and injectable and Tegaserod and its formulations were recently prohibited by the Central Government. To assess the withdrawal of these drugs from the market, raids were conducted by the office of Central Drugs Standard Control Organization (CDSCO) in and around Delhi and in Mumbai. In 81 cases in Delhi and Bhiwadi (Rajasthan) and 3 cases in Mumbai these banned drugs were detected and further action as per law has been initiated in these cases. The Drugs Controller General (India) had written to all State Drugs Controllers on 28.03.2011 to ensure that:

- the manufacturing licences granted in their States for manufacture of the said banned formulations are cancelled with immediate effect.
- (ii) the banned formulations are recalled from the market on top priority basis; and
- (iii) the chemists and druggists should be directed to stop the sale of these formulations with immediate effect and return the unused stocks to the manufacturers.

Seasonal viruses in Delhi

3665. SHRI TARIQ ANWAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

 (a) whether it is a fact that seasonal viruses have infected one out of three people in Delhi recently;